

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.  | T.P. No. | Purpose   | Section      | Name of the Parties<br>M/s. / Mr.  |
|-----------------------|----------|-----------|--------------|--|
| CP (IB) No 32/BB/2018 | -        | Admission | Rule 6 of IB | M/s Shri Gurudatt Sugars Marketing Pvt Ltd Vs M/s G M Sugar and Energy Ltd |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE     |
|---------|-------------------------------------|------------------------|---------------|
| 1.      | <b>RNARATH. S</b><br>(9008106463)   | <i>Applicant</i>       | <i>Bhul S</i> |

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. Registry raised objections, Petitioner Counsel to comply the same. List it on 06/02/2018.

  
**Member (T)**

  
**Member (J)**